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GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE))

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New Delhi, the 1 mDecember, 1986.

NOTIFICATION INCOME-TAX

No. 7674 (F.No.203/251/25-ITA.II) : In continuation of this Office Notification No. 6338 (F.No.203/ 7 /85-ITA.II) dated It is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (11) of sub-section (1) of Section 35 (Thirty Five/One/ two ) of the Income-tax Act, 1961

read with Rule 6 of the Income-tax Rules, 1962 under the category

"Association" subject to the following conditions :-

i) That the Organon Research Centre, Calcutta

will maintain a separate account of the sums received by it for scientific research.

- ii) That the said Association will furnish annual returns of its scientific research activities to the Prescribed Authority for every-financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- iii) That the said Association will submit to the Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income~tax.
  - iv) That the said Association will apply to Central Board of Direct Taxes, Ministry of Finance, (Department of Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

Contd.... 2/-

INSTITUTION

Organen Research Centre, Himalaya Heuse, 38, Chewringhee Read, Calcutta -700 071. -: 2 :-

This Notification is effective for a period from

1-1-86 to 31-3-1988.

(Y.K. Batra) Under Secretary to the Government of India

Copy forwarded to:-

- 1. All Commissioners of Income-tax (2 copies).
- Director of Inspection (Investigation)/(Special Investigation)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/ Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tex), Aiwan-e-Ghalib, Mata Sundri Lane, New Delbi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delmi with reference to their Office Memorandum No. 1/363/82-TU.V

27-5-86.

- -5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhayan, New Delhi.
  - 6. Comptroller & Auditor General of India (50 copies).
  - Bulletin Section of D.I.(P&PR), 2nd Floor, Hans Bhavan, I.P. Estate, New Delhi (5 copies).
- 8. The Secretary, Organan Research Centre, Himalaya Heuse, 38, Chowringhee Raad, Calcutta-700 071.

( Y.K. Batra ) Under Secretary to the Government of India

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